

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.238- IA/10(AHM)2023
ITEM No.239- IA/1092(AHM)2023
in
CP(IB) 185 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW AutoComponent Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Riya Mourya , Adv. for Mr. Anal Shah, Adv.
Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv. in
IA 1092 of 2023

For the Respondent : Ms. Shideepa Bhattacharyya, Adv
and Mr. Rohit Rahar- for R-1,
Mr. Rahul Sharda, Adv. a.w Mr. Dhruvad Vaghani,
Mr. Ajiz M K, Adv. & Mr. Rishabh Sethi, Adv. for R-2

For the erstwhile :Ms. Neha Shivhare, Adv.

ORDER

IA/10(AHM)2023 & IA/1092(AHM)2023

List for further consideration on 23.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)